

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP NO. 62/BB/ 2018	-	Admission	2(41)	M/s Procurri India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RANJITHA SHENOY. H. 9591777369 CS IN PRACTICE CP No: 15617	Procurri India Pvt Ltd	Ranjitha Shenoxy. H.

PCS for petitioner is present. ROC report is already received. Heard the PCS.

For consideration, list it on 26.02.2018.


MEMBER (T)


MEMBER (J)